

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s SARGAM BUILDERS PRIVATE LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s SARGAM BUILDERS PRIVATE LTD
2.	Date of incorporation of corporate debtor	23/06/1997
3.	Authority under which corporate debtor is incorporated / registered	Roc -Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201KL1997PTC011565
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office-28/3858-D,Sargam House, Water Land Road Elamkulam ,Cochin, Kerala -682020 ,India
6.	Insolvency commencement date in respect of corporate debtor	20/09/2019(Order Received on23/09/2019)
7.	Estimated date of closure of insolvency resolution process	18/03/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Ca Jasin Jose IBBI/IPA-001/IP-P00695/2017-2018/11225
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Jasin Jose PonmattamMadaserry Mookannoor Po-683577 Angamaly,kerala,India Email-Jasinjoseponmattam@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Ca Jasin Jose KK Jose & Associates Yenvee Complex Temple Road Aluva -683101 Kerala Email-cajasinjose@gmail.com
11.	Last date for submission of claims	05/10/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class- Home Buyers (Financial Creditors)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.Kizhakkekara Kuriakose Jose-IBBI/IPA-001/IP-P00445/2017-18/10788 2.PD Vincent- IBBI/IPA-002/IP-N00521/2017-2018/11638 3..K.Parmeswaran Nair-IBBI/IPA-001/IP-P01773/2019-2020/12702
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads <u>also can be obtained from IRP</u> Physical Address: Available at Address given in Serial No 10 Above and in IBBI Website

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s Sargam Builders Private Ltd on 20/09/2019.

The creditors of M/s Sargam Builders Private Ltd, are hereby called upon to submit their claims with proof **on or before 05/10/2019** to the interim resolution professional at the address mentioned against **entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [HOME BUYERS FINANCIAL CREDITORS] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

Sd/-

Ca Jasin Jose, FCA, FAFD, IP, RV

IBBI/IPA-001/IP-P00695/2017-2018/11225

Date -23/09/2019

Place-Aluva